

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/238(KB)2022
IA(I.B.C)/405(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS RITIKA KUMAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborty, Adv.]

Mr. Dripto Majumdar, Adv.] For the Personal Guarantor
Mr. Sumit Biswas, Adv.]
Mrs. Rajashree Biswas, Adv.]
Mr. Chandan Mohata, Adv.]

Ms. Pallavi Ray, Adv.] For the Resolution Professional

ORDER

1. Learned Counsel for the parties present.
2. Hard copy of the reply affidavit is not available.
3. List this matter for arguments on **8th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**